

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 41

Dated Guwahati, the 10th September, 2018

In supersession of all previous orders, Hon'ble the Chief Justice (Acting) has been pleased to nominate following Hon'ble Judges under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for the Districts shown against their Lordships' names:

Sl. No.	Name of Hon'ble Judges	States/Districts
1.	Hon'ble Mr. Justice L.S. Jamir	Mokokchung, Longleng, Mon, Tuensang & Wokha districts of Nagaland.
2.	Hon'ble Mr. Justice Manash Ranjan Pathak	Serchhip district of Mizoram, Darrang, Tinsukia & Golaghat districts of Assam.
3.	Hon'ble Mr. Justice Manojit Bhuyan	Kamrup (M), Sonitpur, Sivsagar & Nagaon districts of Assam.
4.	Hon'ble Mr. Justice Michael Zothankhuma	Mamit, Aizawl, Kolasib, Champai & Lunglei districts of Mizoram.
5.	Hon'ble Mr. Justice Suman Shyam	Dibrugarh, Cachar, Karimganj & Hailakandi districts of Assam.
6.	Hon'ble Mr. Justice Rumi Kumari Phukan	East Siang, Lower Dibang Valley, Lohit and Tirap district of Arunachal Pradesh and Chirang district of Assam.
7.	Hon'ble Mr. Justice Songkhupchung Serto	Peren, Dimapur, Kohima, Phek, Zunheboto & Kiphire districts of Nagaland.
8.	Hon'ble Mr. Justice Achintya Malla Bujor Barua	Kamrup, Kokrajhar, Dhubri and Goalpara districts of Assam.
9.	Hon'ble Mr. Justice Kalyan Rai Surana	Lower Subansiri, Upper Subansiri, West Siang and Upper Siang district of Arunachal Pradesh and Nalbari district of Assam.
10.	Hon'ble Mr. Justice Prasanta Kumar Deka	Lakhimpur, Dhemaji and Morigaon districts of Assam.
11.	Hon'ble Mr. Justice Nelson Sailo	Lawngtai and Saiha districts of Mizoram and Jorhat district of Assam.
12.	Hon'ble Mr. Justice Ajit Borthakur	Tawang, West Kameng, East Kameng and Papum Pare district of Arunachal Pradesh and Bongaigaon district of Assam.
13.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Barpeta, Baksa & West Karbi Anglong districts of Assam.
14.	Hon'ble Mr. Justice Mir Alfaz Ali	Karbi Anglong, Dima Hasao & Udalguri districts of Assam.

This order will come into effect immediately.

By Order,
Sd/ Robin Phukan
REGISTRAR GENERAL

Contd...

Memo No. HC. III - 13/ 2016 (Pt)/ 1296 / G, Dated 10th September, 2018.
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 9) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 10) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 11) The Court Master, Court No. _____ Gauhati High Court, Guwahati.
- 12) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 13) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 14) The Court Manager, Gauhati High Court, Guwahati.
- 15) The Chief Security Officer, Gauhati High Court, Guwahati.
- 16) The Notice Board, Gauhati High Court, Guwahati.


10-09-18
REGISTRAR GENERAL

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